

H I G H C O U R T O F S I K K I M
G A N G T O K

No. 36./HCS

Dated: 22/09/2023

N-O-T-I-F-I-C-A-T-I-O-N

In partial modification of Notification No.48/HCS dated 29.11.2018, the Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to re-constitute the Building Committee and Committee for monitoring the Infrastructure Development in the High Court and Subordinate Courts of Sikkim comprising of the following:

- | | | |
|----|--|-----------------|
| 1. | Hon'ble Mrs Justice Meenakshi Madan Rai, Judge,
High Court of Sikkim | Chairperson |
| 2. | Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge,
High Court of Sikkim | Member |
| 3. | The Registrar, High Court of Sikkim | Member/Convenor |
| 4. | The Secretary, Home Department,
Government of Sikkim | Member |
| 5. | The Legal Remembrancer-cum-Secretary,
Law and Parliamentary Affairs Department,
Government of Sikkim | Member |
| 6. | The Secretary-cum-Controller of Accounts,
Finance Department, Government of Sikkim | Member |
| 7. | The Principal Chief Engineer-cum-Secretary,
Buildings & Housing Department,
Government of Sikkim | Member |
| 8. | The Secretary, Planning and Development Department,
Government of Sikkim | Member |

By Order,

Sd/-
REGISTRAR

Memo No. : V(165)/Confdl./HCS 6023-37
Date: 22/09/2023
Copy to:-

1. The Addl. Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.

2. The Addl. Registrar-cum-Private Secretary to the Hon'ble Judge.
3. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge.
4. The Secretary, Home Department, Government of Sikkim.
5. The Legal Remembrancer-cum-Secretary, Law and Parliamentary Affairs Department, Government of Sikkim.
6. The Secretary-cum-Controller of Accounts, Finance Department, Government of Sikkim.
7. The Principal Chief Engineer-cum-Secretary, Buildings & Housing Department, Government of Sikkim.
8. The Secretary, Planning and Development Department, Government of Sikkim.
9. The Personal Assistant to Ld. Registrar General, High Court of Sikkim
10. The Personal Assistant to Ld. Registrar, High Court of Sikkim
11. All Judicial Officers.
12. The Registrar (Judicial Service), High Court of Sikkim, Gangtok.
13. The Central Project Coordinator, High Court of Sikkim.
14. All Section Incharges, High Court of Sikkim.
15. Computer Cell.
16. File and
17. Guard file.


21/9/2023
**REGISTRAR
(JUDICIAL SERVICE)**